

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Smt.P.Ragini, District Judge**

- Sub :- Estt - District Court, Kozhikode – Promotion, Transfer and posting of Members of staff - Orders – Issued.
- Read:- 1 ) Transfer request of Smt. Aiswarya.P.M, Process Server , Special Court (NDPS Act Cases ) / Addl District & Sessions Court, Vatakara.
- 2) Transfer request of Smt. Shyna.P.V, Process Server , Munsiff – Magistrate Court, Payyoli.
  - 3) Transfer request of, Smt.Sikhi.K, Process Server, District Court,Kozhikode.
  - 4) Transfer request of Smt. Priyanka.K, Court Keeper, Munsiff Court, Koyilandy.
  - 5) Transfer request of Sri . Amaljith.P.K, Duffedar, O/o Motor Accidents Claims Tribunal, Kozhikode.
  - 6) Transfer request of Sri Umesh.K, Court Keeper,O/o Motor Accidents Claims Tribunal, Kozhikode.
  - 7) Transfer request of Sri.Akshay.T.B, Office Attendant,Munsiff – Magistrate Court, Payyoli.
  - 8) Transfer request of Smt.Remya.C, Office Attendant, O/o Motor Accidents Claims Tribunal, Kozhikode.
  - 9) Transfer request of Sri.Athul K Babu, Office Attendant, O/o Motor Accidents Claims Tribunal, Vatakara.

**ORDER NO. A1-21/2021**

**Kozhikode, Dated :14.12.2021**

The following Orders of Promotion, transfer and posting of Members of Staff are issued.

1. Smt. Shaliprabha. K. P (PEN 622897 ) Amin, District Court, Kozhikode is transferred and posted as such to Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara Vice SI No 2.
2. Sri. Chandran.P.K (PEN 675641 ) Amin, Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara is transferred and posted as such to District Court, Kozhikode Vice SI No1 .
3. Smt. Sikhi. K (PEN 832017 ) Process Server, District Court, Kozhikode is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
4. Smt. Aiswarya.P.M (PEN 847673 ) Process Server, Special Court (NDPS Act Cases)/ Addl District & Sessions Court, Vatakara is transferred and posted as such to District Court, Kozhikode Vice SI No 3.
5. Smt. Shyna.P.V (PEN 847407 ) Process Server, Munsiff – Magistrate Court, Payyoli is transferred and posted as such to District Court, Kozhikode in the existing vacancy.

6. Sri. Abinlal.M.K (PEN 851011 ) Duffedar, Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara is promoted as Process Server, posted as such in the same court in the existing vacancy.
7. Sri. Anas. P.M (PEN 740778 ) Duffedar, O/o Waqf Tribunal, Kozhikode is promoted as Process Server and posted as such in the same court in the existing vacancy.
8. Smt. Chithra. P. C (PEN 857860 ) Duffedar, Addl District & Sessions Court (Marad Cases), Kozhikode is promoted as Process Server transferred and posted as such to Munsiff – Magistrate Court, Payyoli Vice SI No 5.
9. Smt. Anagha.K.P (PEN 857972) Duffedar, Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is promoted as Process Server, transferred and posted as such to Munsiff - Magistrate Court, Thamarassery in the existing vacancy.
10. Smt. Janeesha. A (PEN 857979) Duffedar, Family Court, Kozhikode is promoted as Process Server, transferred and posted as such to Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara in the existing vacancy.
11. Smt.Silpa.K (PEN 867264 ) Court Keeper, Munsiff- Magistrate Court, Perambra is promoted as Process Server, transferred and posted as such to Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara Vice SI No 4.
12. Smt. Meera. M (PEN 861161 ) Court Keeper, Sub Court, Vatakara is promoted as Process Server, transferred and posted as such to Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara in the existing vacancy.
13. Sri. Prakasan.M.P (PEN 858804 ) Court Keeper, O/o Waqf Tribunal, Kozhikode is promoted as Process Server, transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
14. Sri. Shajith. P. K (PEN 512413 ) Court Keeper, Special Court (NDPS Act Cases ) / Addl District & Sessions Court, Vatakara is promoted as Process Server and posted as such in the same court in the existing vacancy.
15. Smt. Priyanka.K.M (PEN 869708 ) Court Keeper, Munsiff Court, Koyilandy is transferred and posted as such to Sub Court, Vatakara Vice SI No 12.
16. Sri. Umesh. K (PEN 869576) Court Keeper, O/o Motor Accidents Claims Tribunal, Kozhikode is transferred and posted as such to Munsiff Court, Koyilandy Vice SI No 15.
17. Kum. Arsha Vasudevan (PEN 870359) Court Keeper, District Court, Kozhikode is transferred and posted as Duffedar to Addl District & Sessions Court (Marad Cases), Kozhikode Vice SI No 8.

18. Sri. Amaljith.P.K (PEN 877625 ) Duffedar, O/o Motor Accidents Claims Tribunal, Kozhikode is transferred and posted as such to Special Court (NDPS Act Cases ) / Addl District & Sessions Court, Vatakara Vice SI No 6.
19. Sri. Afsal.E (PEN 877384), Office Attendant, District Court, Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to O/o Motor Accidents Claims Tribunal,Kozhikode Vice SI No.16.
20. Sri. Joshiraj.T. A (PEN 870426), Office Attendant, O/o Waqf Tribunal, Kozhikode is promoted as Duffadar / Court Keeper and posted as Duffadar in the same court Vice SI No.7.
21. Smt. Aiswarya Manohar. N (PEN 877302) , Office Attendant , Addl District Court-I,Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Duffedar to Family Court,Kozhikode Vice SI No.10.
22. Sri. Amaljith.B.S (PEN 877440 ), Office Attendant, Addl District Court-III, Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to District Court ,Kozhikode Vice SI No.17.
23. Sri. Theju. P (PEN 876926 ), Office Attendant, Munsiff Court-I, Kozhikode is promoted as Duffadar / Court Keeper transferred and posted as Duffedar to Addl: District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode Vice SI No.9.
24. Smt.Bibina.T.K (PEN 877029), Office Attendant, Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara is promoted as Duffadar / Court Keeper and posted as Court Keeper in the same court Vice SI No.14.
25. Smt. Binsi.R.M (PEN877029 ), Office Attendant, Munsiff Court, Koyilandy is promoted as Duffadar / Court Keeper transferred and posted as Court Keeper to the O/o Waqf Tribunal ,Kozhikode.Vice SI No.13.
26. Smt. Soujya. M .V (PEN 877456 ), Office Attendant, Munsiff - Magistrate Court, Perambra is promoted as Duffadar / Court Keeper and posted as Court Keeper in the same court Vice SI No 11.
27. Sri. Jijith.K (PEN 879662 ), Office Attendant, O/o Motor Accidents Claims Tribunal, kozhikode is promoted as Duffadar / Court Keeper and posted as Duffedar in the same court Vice SI No 10.
28. Sri. Akshay.T.B (PEN 881886), Office Attendant, Munsiff - Magistrate Court, Payyoli is transferred and posted as such to Sub Court , Kozhikode in the existing vacancy.

29. Smt. Remya. C (PEN 898081), Office Attendant, O/o Motor Accidents Claims Tribunal, kozhikode is transferred and posted as such to Munsiff Court, Koyilandy Vice SI No.25.
30. Sri. Athul K Babu (PEN 898081), Office Attendant, O/o Motor Accidents Claims Tribunal, Vatakara is transferred and posted as such to Addl District Court-III Kozhikode Vice SI No.22.
31. Kum. Sreelakshmi.V.S (PEN 919026), Office Attendant, Munsiff Court-I, kozhikode is transferred and posted as such to Addl District Court-I, Kozhikode Vice SI No.21.

The joining Time of SI No 1,2,8 to 11,13 and 25 is restricted to three days on public interest and others are not entitled for joining time. The posting of substitutes to Serial No 20, 23 to 31 will be made later.

**Sd/-**  
**DISTRICT JUDGE.**

To

1. The Additional District and Sessions Judge - I / III, Kozhikode
2. The Additional District and Sessions Judge (for the trial of cases related to atrocities and sexual violence towards and women and children), Kozhikode.
3. The Motor Accident Claims Tribunal, Kozhikode / Vadakara.
4. The Waqf Tribunal, Kozhikode.
5. The Judge, Family Court, Kozhikode / Vadakara.
6. The Special Judge, (NDPS Act Cases)/ Addl District & Sessions Judge, Vadakara.
7. The Addl District & Sessions Judge(Marad Cases), Kozhikode.
8. The Principal Sub Judge, Kozhikode.
9. The Sub Judge, Koyilandy / Vadakara.
10. The Principal Munsiff – I, II, Kozhikode.
11. The Munsiff, Koyilandy/ Nadapuram/ Vadakara.
12. The Munsiff – Magistrate, Payyoli /Perambra /Thamarassery.
13. Nyayadhikari, Gramanyayalaya, Koduvally at Thamarassery.
14. Nyayadhikari, Gramanyayalaya, Kunnummal at Kuttyadi.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, B1,B5 District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file.

// True Copy / Forwarded / By Order //

  
**Sheristadar**  
